

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 104
(IB)-651(PB)/2019

IN THE MATTER OF:

Sh. Naresh Kumar Dhanja & Anr. Petitioner/Applicant
v.
Vardhaman Estates and Developers Pvt. Ltd. Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 05.04.2021

CORAM:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner -
For the Respondent Mr. Prashant Katara, Adv.

ORDER

None for the applicant.

List on 17.05.2021.

- sd -

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

- sd -

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

05.04.2021
Ritu Sharma